

U. S. Supply of Uranium to India

*47. SHRI AMAR ROY PRADHAN:

SHRI Y. P. SHASTRI:

Will the Minister of ATOMIC ENERGY be pleased to state:

(a) whether the United States Government have decided to supply Uranium to India; and

(b) if so, the conditions on which Government would accept it?

THE PRIME MINISTER (SHRI MORARJI DESAI): (a) The U. S. authorities have recently cleared one pending export licence application for 7.6 tonnes of enriched uranium for the Tarapur Atomic Power Station.

(b) The terms for supply of enriched uranium requirements for the Tarapur Atomic Power Station are already contained in the Co-operation Agreement entered into between the Governments of India and U.S.A. in August 1963 and the subsequent Fuel Supply Contract of 1966.

Role Played by Foreign Powers in Sikkim

*48. SHRI MUKHTIAR SINGH MALIK:

SHRI G. M. BANATWALLA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government have seen the report in the 'Patriot' of 14th June, 1978 that former Chogyal of Sikkim is being aided by top authorities in that State Administration in his revised bid to regain power by dubious means and manipulation of political activities;

(b) if so, whether it is also a fact that some foreign powers are interfering in the affairs of that State; and

(c) what action Government of India have taken to stop such anti-national activities in that State?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL): (a) Government have seen the Press report. No such activity has come to notice.

(b) Not to the best of our knowledge.

(c) Does not arise.

Setting up of Auto Tractors Factory at Pratapgarh, U.P.

*49 SHRI SURENDRA BIKRAM: Will the Minister of INDUSTRY be pleased to state:

(a) the progress of Auto Tractors Limited being set up at Pratapgarh in Uttar Pradesh; and

(b) the overall policy of Government in respect of establishing more tractor factories in the country in private and public sectors?

THE MINISTER OF INDUSTRY (SHRI GEORGE FERNANDES): (a) Auto Tractors Limited, a State Undertaking of the Government of Uttar Pradesh, have been granted an industrial licence for the manufacture of agricultural tractors with location in the backward district of Pratapgarh. Foreign collaboration has been approved. Preliminary work relating to site development, plant lay-out vendor development and process engineering has been practically completed. Further implementation of the project would be taken up on clearance by the State Government and the Planning Commission of the revised studies undertaken, concerning the viability of the project.